

**Declaration of Assets and Liabilities**

Year.....20-21

I, SONI KUMAR, son/daughter/wife of PARMESHVAR PRASAD

aged 41 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000/-	RINA KUMAR			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3,50,000/-	NILL			
(iii)	Bonds, Debentures and Shares in companies	NILL	NILL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NILL	NILL			
(v)	Motor Vehicles (details of make, etc.)	MARUTI ALTO-800	NILL			
(vi)	Jewellery (give details of weight and value)	NILL	GOLD 100GM.			
(vii)	Other assets, such as values of claims / interests	NILL	NILL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NILL				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NILL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL				
(v)	Others (such as interest in property)	NILL				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.01.2022
(a)	(i) Loans from Banks	NILL	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NILL	
	(b) dues to departments dealing with supply of water	NILL	
	(c) dues to departments dealing with supply of electricity	NILL	

Solankar



	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BYRPP6579H	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :- PTS/BLA- 1163

Gender :- M (M/F)

Date of Birth :- 15/10/1977 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY SECRETARY  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA (BIHAR)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature दिपक पासवान

Name of Employee: DEEPAK PASWAN

Designation: PEON

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 14.02.2022

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

दिपक पासवान